

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 707 of 2020**

**In the matter of:**

**Solenis Chemicals (India) Pvt. Ltd.**

**....Appellant**

**Vs.**

**Arjun Pulp and Paper India Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Kamal Ahuja, Advocate.**

**For Respondent: Mr. Rohan Rajasekaran & Mr. Kartik Malhotra,  
Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**19.10.2020:** It is stated that pleadings are completed. Parties may file brief 'Written Submissions' not more than three pages. Copies of Judgments on which they want to rely may also be filed.

List the Appeal '**For Admission (After Notice)**' on **12<sup>th</sup> November, 2020.**

**[Justice A.I.S Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

***Sim/md***